

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 136(ND)13**  
**CA. NO.**

**CORAM:**


**PRESENT: S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SH. R.VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017**

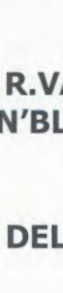
**NAME OF THE COMPANY: M/s. Santosh Kumar Bagla V/s. M/s. Anghalia Housing Pvt. Ltd.**

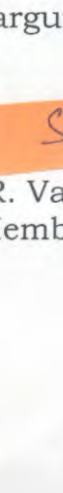
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Santosh Kr. Giri	Advocate for Respondents	Advocate for Respondents	

**ORDER**

Learned Counsel for the respondent is present. None for the Petitioner. Ld. Counsel for the respondent represents that the pleadings in the main C.P. are complete. In the circumstances, the matter be posted for arguments in the main C.P. on 05.5.2017.

  
(S.K. Mohapatra)  
Member (Tech.)

  
(R. Varadharajan)  
Member (Judicial)